

of Calcutta to set up a printing press in Agartala for its Tripura Edition, and

(b) if so, the name of the proprietor of the paper and the press?

THE MINISTER OF FINANCE (SHRI H. M. PATEL): (a) and (b). Information is being collected and will be laid on the Table of the House to the extent available.

High value Demonetised Currency Notes Surrendered to Government after Expiry of Dead-Line

3371. **SHRI G. S. TOHRA:** Will the Minister of FINANCE be pleased to state the details of the high value demonetised currency notes surrendered to the Government by the expiry of the deadline?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ZULFIQUARULLAH): The total value of demonetised high denomination bank notes for which declarations were filed by the public by the expiry of the deadline was about Rs. 60 crores. This is besides the notes lying with the banks and treasuries on the eve of demonetization.

Creation of a Cadre of Tax Assistants in Income Tax Department

3372. **DR. VASANT KUMAR PANDIT:** Will the Minister of FINANCE be pleased to state:

(a) whether Government have accepted the Direct Taxes Enquiry Committee (Wanchoo Committee's) recommendation for the creation of a cadre of Tax Assistants in the Income Tax Department;

(b) whether the decision has been implemented; and

(c) if not, what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ZULFIQUARULLAH): (a) to (c). The recommendation of the Direct Taxes Enquiry Committee (Wanchoo Committee) regarding the creation of a cadre of Tax Assistants in the Income Tax Department has been accepted in principle by the Government Orders implementing the decision in the regard will be issued shortly.

सहकारी परिवहन समितियों को ऋण दिया जाना

3373. **श्री मटबरलाल शी० परवार :** क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या बैंक परिवहन व्यापार में लगे लोगों और सहकारी समितियों को ऋण नहीं दे रहे हैं क्योंकि वे परिवहन को उद्योग नहीं मानते, और

(ख) क्या सरकार का विचार बैंकों को ऐसे निदेश देने का है कि परिवहन को उद्योग माना जाए और उन्हें ऋण दिए जायें जैसा कि अन्य उद्योगों के मामले में किया जा रहा है, यदि हां, तो तत्सम्बन्धी व्यौरा क्या है ?

वित्त मंत्री (श्री एच० एम० पटेल) :

(क) बैंकों द्वारा, परिवहन के कारोबार में लगे सहकारी समितियों और लोगों को वित्तीय सहायता उन्हीं शर्तों और निबंधनों पर प्रदान की जाती है जो कि लघु उद्योगों पर लागू होते हैं ।

(ख) छोटे परिवहन चालकों को 1.5 लाख रुपये की सीमा तक दिये गये ऋण, जो कि भारतीय ऋण गारंटी निगम की गारंटी योजना में सम्मिलित हैं, भारतीय रिजर्व बैंक की ब्याज की न्यूनतम 12.5 प्रतिशत की दरों के निदेश से मुक्त है । यह बैंकों को उचित मामलों में रिवायती